

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.Ind- 3564/9/HDB/2017
NAME OF THE COMPANY	KPR Industries (India) Ltd
NAME OF THE PETITIONER(S)	Ion Exchange (India) Ltd
NAME OF THE RESPONDENT(S)	KPR Industries (India) Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Sushmita & Deepik	a Advoiate	9176793838	HE
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			v ₂

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard, Ms. Sushmita & Ms. Deepika, learned counsels for the petitioner and submit that we are coming from Chennai, and not aware of the objections raised by the Registry of NCLT. However, the learned counsels submit that they would comply with the objections raised by the Registry. Post the case on 26.10.2017.

Member (Technical)

Member (Judicial)